



2026:AHC:6403-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 12282 of 2024

Geeta Devi

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Dushyant Singh, M.C. Singh
Counsel for Respondent(s)	:	Ramesh Kumar Sahu, Sunil Vashisth, G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE PRASHANT MISHRA-I, J.**

Order on Criminal Misc. Correction Application No. 07 of 2026

Learned counsel for the appellant is permitted to correct the prayer in the correction application.

This is the correction application for correction of the order dated 17.12.2025.

By correcting "***Sessions Trial No. 851 of 2015***" mentioned in 2nd line of 2nd paragraph of the order dated 17.12.2025 shall be read as "***Sessions Trial No. 581 of 2015***".

The order aforesaid is corrected to this extent.

This order shall be treated as part of the order dated 17.12.2025.

The application is allowed.

January 8, 2026
Rohit

(Prashant Mishra-I,J.) (Siddharth,J.)